

**IN THE HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)**

WEDNESDAY, THE SIXTH DAY OF MAY
TWO THOUSAND AND TWENTY SIX

PRESENT

**THE HONOURABLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH
AND**

THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN

I.A.No.1 OF 2023

IN

WRIT PETITION NO: 32214 OF 2023

Between:

Kottalanka Dileep Kumar, S/o K.V.V.Satyanarayana, 29 years, Occ.
Unemployed, R/o Rock Roof Apartment block No. 2 Flat No. 14 Banjara hills
road no 12 Hyderabad pin 500034, Mob. 8688143283,
Mail.dilipece143@gmail.com

...PETITIONER

AND

1. Union of India, Ministry of Skill Development, rep.by its Director General of Training, 7th Floor, New Kaushal Bhawan, Near Safdarjung Railway Station, Chanakyapuri, New Moti Bagh, New Delhi, PIN- 110023, Ph.01124671101, mail. dirgen-msde@gov.in
2. The Regional Director, RDSDE, SEEDAP Campus, 2nd Floor, NTR Administrative Block, Pandit Nehru Busstand, Vijayawada-520002 rdsde-apmsde@gov.in
3. The Chief Executive Officer, (Chairman and Managing Director), Railway Board, Room No.235, Rail Bhavan, Raisina Road, New Delhi-100001, Mob. 9910487493, mailid. crb@rb.railnet.gov.in.
4. The Chairman, Railway Recruitment Cell, 1st Floor, Annexed to Rail Nilayam, South Central Railway, Secunderabad, 500071, Ph. 9701370605, chairmanrrcscr@gmail.com.

...RESPONDENTS

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to post the matter under caption For Being Mentioned and direct the registry to correct the date

as 16.12.2019 instead of 16.12.2018 at 6th Page - 7th line of Para No. 7 of the Judgment.

This petition coming on for hearing, upon perusing the petition and affidavit filed in support thereof and upon hearing the arguments of SRI V.RAMU, appearing on behalf of Petitioner, SRI N.BHUVANGA RAO, Dy.Solicitor General Of India appearing for the Respondent, the Court made the following: **ORDER**

Sri P. Ramchander Rao, learned counsel appears for Sri V. Ramu, learned counsel for petitioner.

Sri N. Bhujanga Rao, learned Deputy Solicitor General of India appears for respondents.

The matter has been posted today on the instant Interlocutory Application for correction of a typographical error in the last line of para 7 at page 6 of the order dated 25.03.2026 in Writ Petition No.32214 of 2023.

Learned counsel for the petitioner submits that instead of the year 2018, it should be 2019 i.e., the date on which the results of the petitioner were declared.

Learned counsel for respondents does not dispute the aforesaid submission.

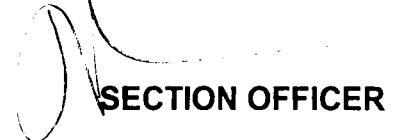
Accordingly, in the last line of para 7 of page 6 of the order dated 25.03.2026, instead of the date 16.12.2018, it should be read as 16.12.2019.

Let the order dated 25.03.2026 be read along with the instant order.

The instant Interlocutory Application is accordingly allowed.

//TRUE COPY//

**SD/- P.C. SULEKHA DEVI
ASSISTANT REGISTRAR**


SECTION OFFICER

To,

1. The Director General of Training, Union of India, Ministry of Skill Development, 7th Floor, New Kaushal Bhawan, Near Safdarjung Railway

Station, Chanakyapuri, New Moti Bagh, New Delhi, PIN- 110023,
Ph. 01124671101, mail. dirgen-msde@gov.in

2. The Regional Director, RDSDE, SEEDAP Campus, 2nd Floor, NTR Administrative Block, Pandit Nehru Busstand, Vijayawada-520002 rdsde-apmsde@gov.in
3. The Chief Executive Officer, (Chairman and Managing Director), Railway Board, Room No.235, Rail Bhavan, Raisina Road, New Delhi-100001, Mob. 9910487493, mailid. crb@rb.railnet.gov.in.
4. The Chairman, Railway Recruitment Cell, 1st Floor, Annexed to Rail Nilayam, South Central Railway, Secunderabad, 500071, Ph. 04027788823, 04027788824, chairmanrrcscr@gmail.com.
5. One CC to SRI V.RAMU, Advocate. [OPUC]
6. One CC to SRI N.BHUUJANGA RAO, Deputy Solicitor General of India, High Court for the State of Telangana at Hyderabad. [OPUC]
7. The Section Officer, WRIT (SERVICE) Section, High Court for the State of Telangana at Hyderabad.
8. Two CD Copies.

BSK

GJP



HIGH COURT

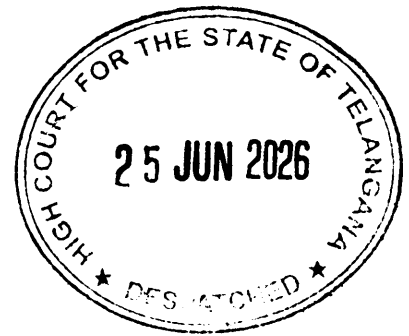
DATED: 06/05/2026

ORDER

I.A.No.1 OF 2026

IN

WP.No.32214 of 2023



**ALLOWING THE I.A.
WITHOUT COSTS**

(10) NT
25/6/26.